

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. (CAA)65(PB)/2017
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANAY LAW TRIBUNAL ON 12.04.2017**


NAME OF THE COMPANY : M/S. GM Maintance Technology Pvt. Ltd.
And
M/s. Noida Trading Company Pvt. Ltd.

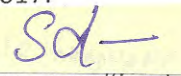
SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Rashmi Cupta	Practicing Company Secretary	Petitioner	Rashmi Cupta

ORDER

At the request of the parties, the hearing is adjourned to 13.04.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R.VARADHARAJAN)
MEMBER (JUDICIAL)

Vineet
12.04.2017